

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
Company Appeal (AT) No. 125 of 2019

IN THE MATTER OF:

State Bank of India

...Appellant

Versus

United Breweries (Holdings) Ltd. & Ors.

...Respondents

Present

For Appellant: Mr. Rana Mukherji, Senior Advocate with Mr. C.A. Sinha, Ms. Sonali Khanna and Mr. Anshuman, Mohit Chaturvedi, Advocates.

For Respondent: Mr. Anish Tondon and Mr. Akshay Joshi, Advocates for R-1 Mr. Mohan Parasaran, Senior Advocate with Mr. A. Raghunath, Advocates for Respondent Nos. 2 & 4

O R D E R

21.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 12th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/sk